

HIGH COURT OF DELHI : NEW DELHI

No. 1313/Estt./EI-1/DHC

Date: 07.11.2025

C I R C U L A R

In partial modification of Circular No. 1164/Estt./EI-1/DHC dated 27.09.2025, Hon'ble the Chief Justice has been pleased to re-constitute the following Committee with immediate effect:-

XXX	XXX	XXX
24	Internal Complaints Committee in terms of Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 read with Guidelines 3(a) & 3(b) of the Sexual Harassment of Women at the Delhi High Court (Prevention, Prohibition and Redressal) Guidelines, 2025.	<u>Presiding Officer:-</u> Hon'ble Ms. Justice Prathiba M. Singh <u>Members: -</u> Hon'ble Mr. Justice Amit Bansal Hon'ble Ms. Justice Chandrasekharan Sudha Hon'ble Ms. Justice Neena Bansal Krishna Hon'ble Ms. Justice Mini Pushkarna Ms. Aparna Bhat, Senior Advocate Ms. Deepti Chhabra, Joint Registrar
XXX	XXX	XXX

Sd/-

(Alok Madan)

Registrar (Establishment-I)

Endst. No. 19718-24/Estt./EI-1/DHC

Date: 07.11.2025

Copy for information and necessary action to :-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/ Officers on Special Duty/ Coordinator (DIAC).
3. Joint Registrar (Registrar General Secretariat).
4. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/ Additional Coordinators (DIAC)/ Director (IT).
5. All Private Secretaries/ Court Masters to Hon'ble Judges/ Librarian/ Admn. Officers (Judl.)/ Branch incharges.
6. P.A. to Registrar (IT) with the request to upload this Circular on the intranet and website of this Court under the links (1) Administration ⇨ Committees as well as (2) Rules & Guidelines ⇨ RTI disclosure & Rules. ⇨ RTI disclosure ⇨ Sr. no. 8
7. Guard file.



(Sindhu Krishnakumar)

Deputy Registrar (Estt.-I)